

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). A few complaints received by the Government were referred to M/s. Lohia Machines Ltd. The company has advised having made refunds in 62992 cases out of a total of 88,982 applications received by it during the first half of 1985 and that the remaining applications are under process.

**Use of Foreign Brand Names for Consumer Products**

1080. SHRI INDRAJIT GUPTA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have a proposal to allow use of foreign brand names for local consumer products; and

(b) if so, the details of the proposals ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). As per the policy of Government, foreign brand names are not ordinarily allowed for use on products for internal sales although there is no objection to their use on products to be exported.

**Defence Perspective in view of Increased Naval Activities in Indian Ocean by Super Powers**

1081. SHRI T. BASHEER : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have proposed any new defence perspective Plan in view of increased naval activities by super powers in the Indian Ocean and large scale arms build-up by Pakistan; and

(b) if so, the details in this regard ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) and (b). Having regard to threat perceptions emerging from the developments in the Indian Ocean

region, Government are continually upgrading the country's defence capability. The Defence Plan being prepared will take account of these developments and appropriately provide for the induction of suitable ships, aircraft, and weaponry. The disclosure of the details of the proposed Defence Plan will be prejudicial to national security.

**Procedure for Computing Seniority of Officers in an Alphabetical Order in Indian Air Force**

1082. SHRI S. M. GURADDI :  
SHRI VIJAY KUMAR MISHRA :

Will the Minister of DEFENCE be pleased to state :

(a) the procedure to determine the seniority of officers in various departments and wings of his Ministry recruited or promoted on the same day;

(b) whether it is computed in alphabetical order;

(c) if so, whether this rule/ procedure has been applied to all wings of the armed forces e.g. Indian Air Force;

(d) if so, the details thereof, and

(e) if not, the reasons thereof ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) and (b). The seniority of officers in the Armed Forces is determined on the basis of merit-cum-performance during training. Only candidates selected for direct entry to the technical streams in the Navy and recruited on the same day are arranged initially in alphabetical order. But their seniority is ultimately decided at the time of their commissioning on the basis of their performance during the training course.

(c) to (e). No, Sir. The seniority of Air Force Officers is fixed by their position in order of merit determined on the basis on their performance during training.

[Translation]

**Election to the Cantonment Boards in Himachal Pradesh**

1083. SHRI K.D. SULTANPURI : Will the Minister of DEFENCE be pleased to state :